

Defective Case Register from 2025-07-08 to 2025-07-08

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/20157/2025	SUBHRANSU BHUSAN MOHANTY	2025-07-08	Paragraph no.06 repeated twice
2	D-BLAPL/20287/2025	AMITAV TRIPATHY	2025-07-08	Page no.7 repeated twice
3	D-WP(C)/26885/2025	BIBHUTI BHUSAN MISHRA	2025-07-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 40 and 41 not neat.
4	D-CONTC/25480/2025	HARIPAD MOHANTY	2025-07-08	COPY OF CAUSE TITLE IN W.P (C) NO.2514/2016 BE FILED.PUT UP FOR SR AFTER REMOVAL OF DEFECT .
5	D-WP(C)/26822/2025	BIDYALOK MOHAPATRA	2025-07-08	1. Address of the op. no. 2 not completely furnished in Cause title
6	D-ABLAPL/20164/2025	BASANTA KUMAR DAS	2025-07-08	Sl. no. of paragraph incorrectly furnished.
7	D-WP(C)/26963/2025	SUBHAM AGRAWAL	2025-07-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Date of notice in index of annex.1 not tally with para.3 of petition. 2.page nos.23 and 24 not neat. 3. Date of notice in annex.1 not found.
8	D-WP(C)/26957/2025	SUBHAM AGRAWAL	2025-07-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 153 not neat.
9	D-WP(C)/26965/2025	SUBHAM AGRAWAL	2025-07-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO. 152 NOT NEAT.
10	D-BLAPL/20001/2025	SWARAJ PATL	2025-07-08	Page mark of Annexures in Index and Petition does not tally.2.In BLAPL Petition Annexures are not properly arranged.
11	D-WP(C)/26848/2025	DURGESH NARAYAN RATH	2025-07-08	1.Page mark not correctly maintain in index.
12	D-WP(C)/25683/2025	SUBHADUTTA ROUTRAY	2025-07-08	14-NOT PROPERLY INDEXED. Page 49 not available.
13	D-RSA/26758/2025	DWARIKA PRASAD MOHANTY	2025-07-08	17-REFERENCE CERTIFICATE NOT FURNISHED.
14	D-WP(C)/25729/2025	ASHOK KUMAR MOHANTY	2025-07-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				paragraphs not correct in declaration of affidavit.2. code no. not mentioned.3. As per index,money receipt dtd.21-11-1995 not found in annex.2 and page no. 14 not neat.
15	D-BLAPL/20013/2025	PRASANNA KUMAR MISHRA	2025-07-08	SL.No of paragraph not correctly furnished.
16	D-RSA/26766/2025	ARUN KUMAR MISHRA 2	2025-07-08	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Period of Delay 1285 days. 2. Date of Judgment in the Being Aggrieved Portion be corrected.
17	D-WP(C)/26605/2025	KAMALAKANTA NAYAK	2025-07-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.32 and 33 not neat and legible.
18	D-RSA/26871/2025	DEBASIS MISHRA	2025-07-08	C.Fee Paid left Blank in the Appeal Memo.
19	D-WP(C)/25894/2025	PRASANTA KUMAR SATAPATHY	2025-07-08	Anx-6 not exhibited at page no.21.
20	D-BLAPL/20034/2025	SIDHARTHA SANKAR RAY (2)	2025-07-08	i)Page 12 and 13 not legible.
21	D-WP(C)/26748/2025	KAMALAKANTA NAYAK	2025-07-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.32 to 34 not neat and legible.2. Annexure-4 5 and 6 not marked on the file.
22	D-WP(C)/26840/2025	BASUDEV BARIK	2025-07-08	Date of Copy of Finance Department circular not tally with Index
23	D-ABLAPL/20276/2025	SANTOSH KUMAR DWIVEDY	2025-07-08	1. Annexure 1 has not been written correctly at page No. 8 and also not legible properly.
24	D-ABLAPL/20168/2025	JAYDEEP PAL	2025-07-08	1. In declaration under affidavit no. of paragraph not furnished. 2..Petition not correctly addressed to Honorable Court
25	D-WP(C)/26988/2025	ARIJEET MISHRA	2025-07-08	Paragraph not correctly mentioned in the I.A of the affidavit.
26	D-LAA/25301/2025	SURJYA NARAYAN SAHU	2025-07-08	Valuation of the L.A.A and C.Fee Payable be clearly furnished in the Appeal Memo and Put up there after
27	D-ABLAPL/20174/2025	GOPAL KRUSHNA ACHARYA	2025-07-08	1. pagination is not done properly.After page no-8 there is marked as page no 10. 2. Attested Annexure-1 not filled
28	D-WP(C)/25332/2025	PRATIK DASH	2025-07-08	Date of action notice not tally with Index
29	D-LAA/26080/2025	NAMITA PATTANAIK	2025-07-08	Valuation of the Appeal and C.Fee Payable be clearly furnished for assessment of C. Fee and Put up there after.
30	D-WP(C)/26657/2025	ARJUNA CHARANA BEHERA	2025-07-08	1. Age of the petitioner in cause title not tally with affidavit.
31	D-WA/19572/2025	DEBASIS NAYAK,A.G.A	2025-07-08	Period of Delay 1239 days delay. i)Sl. no. of petitioner not correctly furnished.ii) Para no.

				not correctly furnished in I.As.iii) SL no. not correctly furnished I.A. (delay petition). iv) Put up for SR after filing of copy cause title in wp(c).
32	D-CONTC/25528/2025	ADV.	2025-07-08	1. COMPLETE CAUSE TITLE IN W.P(c) NO.4898/2025 BE FILED 2. VERNACULAR CERTIFICATE BE FURNISHED.PUT UP FOR SR AFTER REMOVAL OF DEFECT
33	D-STREV/26152/2025	ITISHREE TRIPATHY	2025-07-08	i) Provision of law not correctly furnished in I.A. (delay petition).ii) Date of order wrongly furnished in I.A. (stay petition.)
34	D-CRLA/19435/2025	RAJ KISHOR SWAIN	2025-07-08	In Page no.3 Para 5 Adnl.Sessions Judge mentioned instead of Sessions judge
35	D-ABLAPL/20269/2025	AMITAV TRIPATHY	2025-07-08	i)Date 31.01.2025 mentioned in paragraph -2 does not correct
36	D-WA/26037/2025	DIPAK KUMAR DEY	2025-07-08	i)Legible copy of page no. 83 229 238 256 262 are to be filed.ii) Para no not correctly furnished in declaration of I.A.
37	D-ABLAPL/20272/2025	AMITAV TRIPATHY	2025-07-08	i)Father name of the petitioner in the Affidavit not tally with cause title
38	D-STREV/26160/2025	ITISHREE TRIPATHY	2025-07-08	i) Page no. 28 and 29 are not legible. ii) Provision of law not correctly furnished in I.A. (delay petition) iii) date of order wrongly mention in I.A. (stay petition.)
39	D-ABLAPL/20274/2025	AMITAV TRIPATHY	2025-07-08	i)Affidavit not in proper format.Put up for further S.R.
40	D-ABLAPL/20213/2025	SOUBHAGYA KUMAR DASH	2025-07-08	1. Paragraph -3 of the application furnished twice. 2. In sL No-2 of the affidavit it is mentioned Husband name instead of fathers name
41	D-WP(C)/26658/2025	ARJUNA CHARANA BEHERA	2025-07-08	1. Age of the petitioner in cause title not tally with affidavit.
42	D-ABLAPL/20319/2025	KISHOR CHANDRA DAS	2025-07-08	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Name of Police Station not mentioned in Cause Title, Para 1 and Prayer. 2. Paragraphs are not chronologically numbered and accordingly Declaration about Paragraphs in Affidavit be corrected. 3. Annexure 1 not attested. 4. Page 21 not attested 5.Name Of The Filing Advocate Not In Capital Letters In The Petition
43	D-ABLAPL/20196/2025	ASHIS KUMAR MISHRA	2025-07-08	1.Page no.6 7 and 8 not legible.
44	D-BLAPL/20046/2025	LAMBODAR ACHARI	2025-07-08	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1) Page 7 and 8 not neat and legible.
45	D-WP(C)/25626/2025	LALIT SAHU	2025-07-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Page nos.26 to 29 not neat.
46	D-ABLAPL/20265/2025	ASIT KUMAR JENA	2025-07-08	20-VERNACULAR CERTIFICATE NOT FURNISHED.
47	D-WP(C)/25633/2025	ANUP UDAYA SENAPATI	2025-07-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos. 16 to 30 not neat and legible.
48	D-ABLAPL/20215/2025	SOUBHAGYA KUMAR DASH	2025-07-08	1. In synopsis, cause title paragraph -1 of the application. G.R case no mentioned incorrectly. 2. Sl.2 of the affidavit fathers name left blank
49	D-WP(C)/26662/2025	ARJUNA CHARANA BEHERA	2025-07-08	1. Page no.19 Annexure not correctly mentioned
50	D-WP(C)/25339/2025	PADMA CHARAN PATNAIK	2025-07-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mention in the affidavit.
51	D-ABLAPL/20211/2025	SANJAY KUMAR BEHERA	2025-07-08	1. Attested Annexure-1 not filled. 2. In paragraph -4 of the application Transfer amount to the petitioner left blank
52	D-WP(C)/25639/2025	BIJAYA KUMAR BEHERA 1	2025-07-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.29 not neat and legible.
53	D-ABLAPL/20220/2025	SK. ZAFARULLA	2025-07-08	1. Petition copy has not been paginated.
54	D-CMP/26862/2025	SUSHANT KUMAR PRADHAN	2025-07-08	1.Defendant No-20(Kha) in the Trial Court not made Party in this Petition.2.The discrepancy in the name of D-21(Kha) of Trial Court be reconciled.
55	D-ABLAPL/20233/2025	AMLAN MOHANTY	2025-07-08	1.In the index it has been written as BLAPL petition in stead of ABLAPL petition.
56	D-WP(C)/26420/2025	MANORANJAN PADHI	2025-07-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Sl. no. 2 in Affidavit not correctly furnished. 2. D.C. fees to be paid in V.nama.
57	D-WP(C)/26713/2025	ANUP NARAYAN MOHANTY	2025-07-08	.Receipt Showing Serv.copy To ct not Filed.
58	D-WP(C)/25980/2025	SAMEER KUMAR DAS	2025-07-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.19 and 20 not neat.
59	D-CRLMP/19673/2025	SUJIT KUMAR PATTNAIK	2025-07-08	PAGE NOS.8 and 9 NOT NEAT and LEGIBLE
60	D-ABLAPL/20237/2025	DEBENDRA KUMAR DHAR	2025-07-08	I. Index is not properly serial numbered. 2. Page No.9 is not legible properly
61	D-WP(C)/26984/2025	JAGDISH BISWAL	2025-07-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Serial no-2 of the affidavit fathers name not tally with cause title. Page 56 to 77 and 158 to 162 198 212 to 220 257 270 283 287 288 not neat.
62	D-WP(C)/26978/2025	PRAVAT KUMAR NAYAK	2025-07-08	.Receipt Showing Serv.copy To cg not Filed.
63	D-WA/20822/2025	SASWAT DAS,A.G.A	2025-07-08	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Period of Delay 99 DAYS 2.NAME OF OPPTS. NOT CORRECTLY FURNISHED IN APPEARANCE MEMO.3.OPPTS. NAME NOT CORRECTLY FURNISHED IN BOTH THE I.A.S.
64	D-WP(C)/27064/2025	SHREYANSH RAJGURU	2025-07-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking not proper. Page 24 not neat.
65	D-WP(C)/25623/2025	LALIT SAHU	2025-07-08	1. Annexure-5 not properly page marked in Index.
66	D-WP(C)/25319/2025	SUBHRANSU BHUSAN MOHANTY	2025-07-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
67	D-WP(C)/27112/2025	ITISHREE TRIPATHY	2025-07-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no.37 not neat and legible.
68	D-WP(C)/25636/2025	BIJAYA KUMAR BEHERA 1	2025-07-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.29 not neat and legible.
69	D-WP(C)/26521/2025	SISIR CHANDRA DASH	2025-07-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of letter not tally with Index. Page 16 and 17 not neat.
70	D-CONTC/26298/2025	SUBHASREE MOHANTY	2025-07-08	1) Paragraph nos. of the petition not in order. ii) Paragraph no. not correctly furnished in declaration of the Affidavit.
71	D-CRLREV/20350/2025	NIRANJAN LENKA	2025-07-08	Code Not indicated
72	D-CMAPL/19694/2025	SUBHADUTTA ROUTRAY	2025-07-08	i) I.A. not mention in top of the petition instead of CMAPL no.271 of 2025. ii) Para no. not correctly furnished in I.A. 3. I.A. NO. 271/2025 not affidavit.
73	D-CRLREV/18652/2025	SATYA MOHAPATRA	2025-07-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Court fee Rs 3/-each not paid petition and I.A
74	D-WP(C)/27120/2025	BIPLABA P.B. BAHALI	2025-07-08	Page nos.14 19 34 35 38 and 40 not neat.
75	D-CONTC/26566/2025	ADV.	2025-07-08	copy of order dtd.1-10-2024 passed in W.P.(c). no.22214/2024 not filed.
76	D-WP(C)/27131/2025	PARSURAM PANDA	2025-07-08	Page no s.l., not properly marked.

77	D-WP(C)/26494/2025	SADASIVA PATRA (1)	2025-07-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.23 not neat.
78	D-WP(C)/26839/2025	BISWAJIT RANJAN TRIPATHY	2025-07-08	Address of the Opp No -2 not mentioned in the cause title.
79	D-CRLMA/15270/2025	ADV.	2025-07-08	i) Provision of law not correctly furnished. ii) Reference certificate not furnished.iii) Para no not correctly furnished in declaration.
80	D-WA/20818/2025	SASWAT DAS,A.G.A	2025-07-08	Undertaking not filed.
81	D-BLAPL/19947/2025	LOKANATH NAIK	2025-07-08	1.Paragraphs not correctly mentioned in declaration.
82	D-WP(C)/25358/2025	DILLIP KUMAR RAY	2025-07-08	Annex-3 and page marking not mentioned in the book mark.
83	D-WP(C)/26592/2025	SARAT CHANDRA MEKAP	2025-07-08	1.Paragraphs not correctly mentioned in declaration of I.A.
84	D-CONTC/26439/2025	ADV.	2025-07-08	i) page no. 18 20 to 22 not neat and legible
85	D-CONTC/25102/2025	ADV.	2025-07-08	20-VERNACULAR CERTIFICATE NOT FURNISHED.
86	D-WP(C)/27023/2025	BHABANI PRASAD MOHANTY	2025-07-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D-WP(C)/25602/2025	HIMANSHU SEKHAR MISHRA	2025-07-08	Page nos 29 to 33 not neat.
88	D-BLAPL/19961/2025	RASMITA DASH	2025-07-08	20-VERNACULAR CERTIFICATE NOT FURNISHED.
89	D-WP(C)/27020/2025	BHABANI PRASAD MOHANTY	2025-07-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D-WP(C)/25622/2025	AJIT CH MOHAPATRA	2025-07-08	1. Paragraph no. not correctly furnished on declaration
91	D-CRLMA/15269/2025	ADV.	2025-07-08	i) Provision of law not correctly furnished.ii) Reference certificate not furnished.iii) Para no not correctly furnished.
92	D-WP(C)/26527/2025	BISWAJIT LENKA	2025-07-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
93	D-WP(C)/24388/2025	SUBHADUTTA ROUTRAY	2025-07-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Deponent not signed in affidavit who has done this affidavit in connection with petition and I.A. 2. Paragraphs not correctly mentioned declaration in I.A.3 .page 51 not legible .3 Address of O.p.s 13 to 22 not mentioned in petition
94	D-CRLMA/15266/2025	ADV.	2025-07-08	i) Provision of law not correctly furnished.ii) Reference certificate not furnished.iii) Para no. not correctly furnished in declaration

95	D-CRLREV/19702/2025	SHAKTI PRASAD DAS	2025-07-08	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 9.90 p not paid . (b) Appellate Court Judgement Rs 8.80 p not paid . 2. Lower courts Records not mentioned in Cause Title .3 Date of judgements not tally with Annexures 5 and 7 in connection with I.A . petition.
96	D-BLAPL/20038/2025	SUSANTA KUMAR NAYAK	2025-07-08	i)For further S.R.after redacted the name and address of the Informant from the petition.
97	D-WP(C)/26968/2025	BIJAYA KUMAR BEHERA 1	2025-07-08	Letter dated 31.05.2024 mentioned in the Index (Annex-4) does not tally with Para- 6 and under Annex-4.2.Anx-9 at page no.34 wrongly mentioned instead of Anx.-8.
98	D-WA/20706/2025	JYOTSNAMAYEE SAHOO,A.S.C	2025-07-08	W.P. (C) no.38309/ 20 not mentioned in the prayer.2 C.T. of annex 8 to be filed.
99	D-WP(C)/26742/2025	PRASANNA KUMAR MISHRA	2025-07-08	D.C.Fee of Rs.6/- not paid.Paragraph not correctly mentioned in the I.A of the petition
100	D-BLAPL/20248/2025	SURYAKANTA DWIBEDI	2025-07-08	S/O. Late Sanyasi Panigrahi not tally with rej.order.
101	D-WA/20728/2025	SABITA RANJAN PATTNAIK,A.G.A	2025-07-08	IN W.P (C) NO.20148/2024 THE PETITIONER NOS.1 AND 2 DELETED VIDE OR.NO.2 DTD 12-09-2024 2.CAUSE TITLE OF THE W.A BE CHANGED
102	D-BLAPL/20270/2025	SURYAKANTA DWIBEDI	2025-07-08	C.T.no in synopsis and C.T., not tally with rej. order.
103	D-CONTC/26489/2025	SUDHANSU SEKHAR JENA	2025-07-08	i) WP(C) no. mentioned in Sl.no. 4 of the Index and Book mark is not correct.ii)Date of disposal of wp(c) no.23241/2024 not correct in sl. no. 5 of the Index and Book mark. iii) wp(c) no. is not correct on the top of the Synopsis Date Chart and Cause title.iv) Paragraph SL. no.of the petition not correct.v)Date of acknowledgement is not correct in Synopsis.vi) H.C.B.A.W.S. of Rs. 50/ not paid. Put up for further S.R. after filing of the cause title of the wp(c)23241/2024
104	D-WP(C)/27026/2025	BHABANI PRASAD MOHANTY	2025-07-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
105	D-MACA/25675/2025	SOMNATH ROY	2025-07-08	Period of Delay 66 days 2.statutory deposit not made
106	D-WP(C)/26797/2025	BHARAT KUMAR MISHRA	2025-07-08	1.Anx-3 series at page no.61 wrongly mentioned Instead of Anx-4.2.Anx-5 (Legible copy of anx.)not properly page marked.3.At page no.116 Anx-10 not exhibited.
107	D-MACA/25704/2025	PRAKASH KUMAR MOHANTY	2025-07-08	Period of Delay 47 days
108	D-CRLREV/19703/2025	SHAKTI PRASAD DAS	2025-07-08	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 8.35p not paid. (b) Appellate Court Judgement Rs 8.35 p not paid. 2. Lower courts Records not mentioned in the cause Title.3. Date of judgements not tally para 1 in I.A. petition.

109	D-WP(C)/25317/2025	MADHAB LAL AGARWAL	2025-07-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
110	D-MACA/25260/2025	ADAM ALI KHAN	2025-07-08	statutory deposit not made
111	D-WP(C)/25318/2025	BISHNU PRASAD SARANGI	2025-07-08	Page 13 not neat.Paragraph not correctly mentioned in the I.A of the petition.
112	D-WP(C)/26852/2025	DURGESH NARAYAN RATH	2025-07-08	1. Page no.23 not neat and legible.
113	D-CRLREV/20301/2025	UMA CHARAN MISHRA	2025-07-08	1.Signature not tally in deponent no 2 in V. nama inconnection with cause title.
114	D-WP(C)/25337/2025	GHANASHYAM NAMTOAR	2025-07-08	Declaration not correctly mentioned in the affidavit.Paragraph not correctly mentioned in the affidavit
115	D-WP(C)/26359/2025	SANDEEP RAJ PANDA	2025-07-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
116	D-MACA/25287/2025	T.N. MURTY	2025-07-08	Period of Delay 2 days 2.statutory deposit not made
117	D-CONTC/25658/2025	ADV	2025-07-08	i)WP(C) no. opp. party no. and Date of disposal of the wp(c) not correctly mentioned in Synopsis.ii)Address of the Opp. party does not correct in the cause title.iii) Annexure -2 not filed.iv) Annexure -1 not attested
118	D-CRLMP/19683/2025	ACHYUTANANDA PATTANAIK	2025-07-08	IN V.NAMA NAME OF 2ND LRND. ADVOCATE NOT MENTIONED
119	D-ABLAPL/20210/2025	JYOTIRMAY GUPTA	2025-07-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C.T case wrongly mentioned in in PRAYER of the application. 2. In declaration under affidavit, no. of paragraph not furnished. 3. Signature of pet.no-2 is not tally with name in the cause title of the application
120	D-ABLAPL/20204/2025	TRILOCHAN PANIGRAHI	2025-07-08	1. In declaration under affidavit no. of paragraph furnished incorrectly. 2. In paragraph -4 of the application In annexure-4 medical certificate issued on mentioned on 5.8.2025 instead of 5.8.2022
121	D-ABLAPL/20201/2025	SK. ZAFARULLA	2025-07-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
122	D-WP(C)/25732/2025	AKSHAYA KUMAR NAYAK	2025-07-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos. 15 18 and 19 not neat.
123	D-WP(C)/26092/2025	SUBHADUTTA ROURAY	2025-07-08	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED

124	D-WP(C)/25747/2025	AJAY KUMAR TRIPATHY	2025-07-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
125	D-TRP(C)/26251/2025	LAXMI SHARMA	2025-07-08	Civil Suit No.198/2025 Does not tally with mentioned in Synopsis Cause Title Prayer and Annexure
126	D-WP(C)/26084/2025	SUBHADUTTA ROUTRAY	2025-07-08	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
127	D-WP(C)/26346/2025	ABHISEK AGARWAL	2025-07-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Complit address of petitioner not mentioned in the cause title.. 2.Age of the deponent not tally with C.T.3.Annex.3 not correctly mentioned in petition para.19.4.page nos. 48 49 50 and 52 are not neat.5. page no.70 not found as per index.6. As per index Mat case no. not tally with annex.1.
128	D-WP(C)/26473/2025	ABINASH BARIK	2025-07-08	Date of copy of sanction letter not tally with Index.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 08-07-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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